

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3002 of 2022 in Restoration App. No. __ of 2022 in Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-Operative Bank Ltd. Vs. Anup Kumar & Ors.	Ilesh Shukla
2.	I.A. No. 3006 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Drolia Agencies Pvt. Ltd. Vs. HS Mercantile Ltd.	Subodh Kumar Agrawal
3.	I.A. No. 3010 of 2022 in Compt. App. (AT) No. __ of 2022	Satish Kumar Agarwal & Anr. Vs. Competition Commission of India	Raghav Marwaha
4.	I.A. No. 3011 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Yes Bank Ltd. Vs. Laxmi Oil Vanaspati Pvt. Ltd.	Chitranshul A. Sinha
5.	I.A. No. 3028 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Arun Kapoor Resolution Professional of Schema Enterprises Pvt. Ltd. Vs. Schema Enterprises Pvt. Ltd.	Amir Arsiwala

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2. Website: www.nclat.nic.in

By order
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Assistant Registrar